GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA UNSTARRED QUESTION No. 4603

TO BE ANSWERED ON Monday, March 23, 2020 Chaitra 3, 1942 (Saka)

Disinvestment of BPCL and SCI

4603. SHRI D. K. SURESH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is disinvesting five Public Sector Units (PSUs) including majority stakes in bluechip oil company Bharat Petroleum Corporation Limited (BPCL) and Shipping Corporation of India (SCI);
- (b) if so, the details thereof;
- (c) the details of turnovers and profit of the said companies for the last ten years; and
- (d) the details of total asset values including land values of the said companies?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

- (a) & (b) On 20.11.2019, the CCEA has given 'in-principle' approval for the strategic disinvestment of five CPSEs, as under:
- (i) Bharat Petroleum Corporation Ltd.
 - (a) Strategic disinvestment of Government of India shareholding of 53.29% in Bharat Petroleum Corporation Ltd (except its equity shareholding of 61.65% in Numaligarh Refinery Limited (NRL) and management control thereon) along with transfer of management control to a strategic buyer.
 - (b) Strategic disinvestment of BPCL's shareholding of 61.65% in NRL along with transfer of management control to a Central Public Sector Enterprise (CPSE) operating in the Oil and Gas Sector.

(ii) Shipping Corporation of India Ltd.

Strategic disinvestment of Government of India shareholding of 63.75% in Shipping Corporation of India Ltd along with transfer of management control to a strategic buyer.

(iii) Container Corporation of India Ltd. (CONCOR)

Strategic disinvestment of Government of India shareholding of 30.8% (out of 54.8% equity presently held by the Government of India) along with transfer of management control to a strategic buyer.

(iv) THDC India Limited (THDCIL)

Strategic disinvestment of Government of India shareholding of 74.23% in THDCIL along with transfer of management control to an identified CPSE strategic buyer, namely, NTPC in modification of the earlier decision of CCEA dated 28.12.2018 for listing of THDCIL.

(v) North Eastern Electric Power Corporation Limited (NEEPCO)

Strategic disinvestment of Government of India shareholding of 100% in NEEPCO along with transfer of management control to an identified CPSE strategic buyer, namely, NTPC, in modification of the earlier decision of CCEA dated 12.4.2017 for listing of NEEPCO.

(c) & (d) Information is given at Annexure-1

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disinvestment of five CPSI's, as under

 Strategic distribution of the sentential ladia state holding of \$1,27% in Bhapat consisten Corporation and Levera its equity shareholding of \$1.65% in Normaligaria

satisfiement control to a strategic falver.

transfer of management cancel to a Central Public Series interprise (CPSE) operating in

Table 1: Profit/ loss for last 10 Financial Years (Rs. In Crore)

Sr.	No cased					Prof	Profit/Loss			THURSE CO	
No.	Crops name	2009-10	2009-10 2010-11	2011-12	2012-13	2013-14	2013-14 2014-15	1	2015-16 2016-17 2017-18	2017-18	2018-19
	BHARAT										
	PETROLEUM CORPN.										
	LTD. 6 CONTRACTOR STONE	1,537.62	1,546.68	1,311.27	2,642.90	4,060.88	5,084.51	7,056.36	8,039.30	7,976.30	7,132.02
	CONTAINER										
2	CORPORATION OF			1000							
	INDIA LTD.	69.987	875.95	877.88	940.03	984.76	1,047.55	950.82	835.20	1,044.46	1,215.41
	NORTH EASTERN										
3	ELECTRIC POWER										
	CORPORATION LTD.	289.37	263.56	219.11	242.30	231.52	318.53	372.54	225.97	274.66	213.93
	SHIPPING										
t	CORPORATION OF										
	INDIA LTD.	376.9	567.3	(428.2)	(114.3)	(274.7)	200.9	753.3	142.3	253.8	(122)
2	TUDO INDIA I TD	470 05	600 48	703 83	52138	505 37	51 109	200 008	711 73	NT 877	1 251 60

Table 2: Turnover for last 10 Financial Years (Rs. In Crore)

Sr.	CPSEc Nomo					Tu	Turnover				
No.		2009-10	2010-11	2011-12	2012-13	2013-14	2013-14 2014-15	2015-16	2016-17	2017-18	2018-19
-	BHARAT PETROLEUM CORPN. LTD.	131,499.72	131,499.72 163,218.21 222,393.72	222,393.72	250,537.61 270,910.31 253,073.22 217,682.10 2.41.859.48 276.400.89	270,910.31	253,073,22	217.682.10	2.41.859.48	276.400.89	336384 45
(CONTAINER CORPORATION										20000
7	OF INDIA LTD.	3,705.68	3,834.85	4,060.95	4,406.16	4,406.16 4,984.55	5.585.23	5.742.58	5.516.12	6.157.16	6.881 92
	NORTH EASTERN								T S S S S S S S S S S S S S S S S S S S		
3	ELECTRIC POWER								PERMONER		
	CORPORATION LTD.	1,022.13	1,198.27	1,197.66	1.325.24	1.279.74	1.530.51	1,608.41	1.404.47	1,632,94	2 007 03
*	SHIPPING CORPORATION							1			2010
†	OF INDIA LTD.	3,463.1	3,543.4	3,820.8	4,152.5	4,155.2	4,153.8	4,049.9	3,447.4	3,469.5	3,925.9
2	THDC INDIA LTD.	1,416.7	1,683.17	2,045.58	1,956.14	2,066.70	2,397.16	2,466.49	2,094.74	2,190.64	2.767.96

Table 3: Total Assets as on 31.03.2019 (Rs. In Crore)

Sr. No.	CPSEs Name	31.03.19
	BHARAT PETROLEUM CORPN. LTD.	115.627.25
	CONTAINER CORPORATION OF INDIA LTD.	12.606.80
	NORTH EASTERN ELECTRIC POWER CORPORATION LTD.	15.073.28
	SHIPPING CORPORATION OF INDIA LTD.	14,148.27
	THDC INDIA LTD	15.577.83